

**Reliance Two Wheeler Policy- Stand-alone Own Damage**

**Policy Add on Wording**

**Emergency Hotel Accommodation**

UIN-IRDAN103RP0002V01201920/A0017V01201920

In consideration of payment of an additional premium of Rs.....\*, it is hereby understood and agreed that the Company will make an allowance of Rs. /- \*\* towards Hotel accommodation of the Insured due to Theft of/Accident to insured vehicle covered under Section I of this Policy.

Benefit of this cover is applicable;

(a) When the Insured travelling by the insured vehicle is at least 200 Kilometers away from the address as provided in the Proposal Form and is subject to a maximum of Rs. \_/-.

(b) Only if insured vehicle is stolen or is involved in an accident and cannot be driven.

Subject otherwise to the terms, exceptions, conditions and limitations of the Policy.

\*To insert the sum as per the premium table.

\*\*To insert the sum as per the maximum allowance